

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.181/ 2017	-	Admission	252(3)	Own Water India Pvt. Ltd. Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	H. MUNIRANGA REDDY	Company Secretary/ Company	H. Muniranga Reddy
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ORDER

Rep. of PCS is present. He reported that, PCS is unable to attend the Tribunal today and requested for time. Registry called for additional information from the Petitioner Company. For compliance list it on 28/11/2017.


Member (T)


Member (J)